

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1515-JK (LD) of 2024

DATED:- 01- 02 - 2024

Sanction is hereby accorded to the appointment of Shri Vilender Kumar Bhat Under Secretary to Government Rural Development and Panchayati Raj Department, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 01.02.2024

No:-LAW-OIC/13/2024

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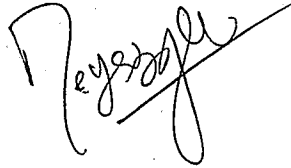
1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/ Secretary to Government, Department of Rural Development and P.R.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.1515-JK(LD) of 2024 dated 01.02.2024

S No.	Title of the Case
1	Writ Petition _____/2023 titled Syed Jaffer Suliman & others V/s Union Territory of Jammu and Kashmir & others
2	WP (C) No. _/2024 titled Arun Sharma and others Vs Union Territory of Jammu and Kashmir and others.

A handwritten signature in black ink, appearing to be 'Neyyaz', is written below the table. The signature is stylized and includes a long horizontal stroke extending to the right.